

SUPREME COURT OF INDIA

C I R C U L A R

F.No.16/CDSA/2021/1

New Delhi,

January 11, 2021

L.P. Sec.
12/11/2021

In order to have relevant particulars of the Senior Advocates so that they could be contacted virtually by creating unique account, it is proposed to create database of Senior Advocates on new e-filing module of Supreme Court of India.

All the Senior Advocates are accordingly requested to upload their particulars, including official e-mail ID and mobile number, by accessing the link <https://anu.sci.gov.in/dscr> (Designated Senior Counsel Registration), latest by January 31, 2021.

Instructions given overleaf may be followed to complete the process of uploading the data.

[Signature]
11/11/21

[Pardeep Kumar Sharma]
Registrar

Committee for Designation of Senior Advocates

Copy to:-

1. The Acting Secretary, Supreme Court Bar Association with a request to place it on the Notice Board of SCBA.
2. The Secretary, Supreme Court Advocates-on-Record Association with a request to place it on the Notice Board of AoR Association.
3. Computer Cell (for uploading on website)
4. Registrars-General of all High Courts for information and necessary action.
5. All concerned.

P.T.O.

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INSTRUCTIONS:

1.	Open the link https://anu.sci.gov.in/dscr .
2.	Sign in by entering the mobile number and the e-mail id.
3.	Enter the OTP codes received on the mobile number and the e-mail id.
4.	Upload recent photograph, only in JPG or JPEG format. File name should be maximum of 40 characters, and the file size should not exceed 1 MB.
5.	Enter the information which is sought for in the form and click 'Submit' button. The next screen will show 'Registration Successful' and the details so entered.
6.	In case of any typographical error, the same may be corrected by login through the procedure enumerated at S. Nos. 1-3 above and by clicking the "EDIT" button. After carrying out the correction, click 'Submit' button and it will show 'Updated Registration Successful' and the revised details will reflect on the screen.
7.	Mr. Anshu Kumar Gupta (Mob. No. 95255 55516) may be contacted in case of any technical assistance, and Mr. Jatin (Mob. No. 9891577342) may be contacted, during working hours, in case any procedural guidance is required during the uploading process.

HIGH COURT OF JAMMU AND KASHMIR, AT JAMMU/ SRINAGAR

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LIST OF SENIOR ADVOCATES-I

The List of Advocates who have been designated as Senior Advocates under Section 16 (2) of the Advocates Act, 1961 from the date shown against each by the Hon'ble High Court of Jammu and Kashmir

S.No.	Name of the Advocates S/Shri/Smt	Designated as Senior Advocate vide High Court Notification No.	Dated
1	Shri M.H. Beg	05	15-04-1989
2	Shri Syed Tasaduq Hussain	48	27-08-1990
3	Shri P.S Dutta	40	30-06-1995
4	Shri A.V. Gupta	14	30-08-1997
5	Shri U.K. Jalali	95	26-02-1997
6	Shri Mohd. Aslam Goni	251	03-12-2001
7	Shri Mohinder Kumar Bhardwaj	48	09-05-2002
8	Shri Dewan Chand Raina	151	06-08-2003
9	Shri Zaffar Ahmad Shah	42	03-09-2004
10	Shri Sunil Sethi	611	30-12-2008
11	Shri Altaf Hussain Naik	666	16-11-2009
12	Shri Mohammad Ishaq Qadri	667	16-11-2009
13	Shri Ashok Kumar Bhan	349	17-06-2011
14	Shri Surinder Kour	393	23-06-2011
15	Shri P.N. Raina	394	23-06-2011
16	Shri Kulwant Singh Johal	457	27-06-2011
17	Shri Raj Kumar Gupta	494	27-06-2011
18	Shri K. Bhim Singh	659	15-09-2011
19	Shri Ved Raj Wazir	863	23-11-2011

20	Shri Gaurav Pachnanda	991	03-12-2011
21	Shri Ranjit Singh Thakur	1147	15-02-2012
22	Shri B.A Bashir	179	17-04-2012 w.e.f 28-03-2012
23	Shri Riyaz Ahmad Jan	240	09-05-2012 w.e.f 28-03-2012
24	Shri Lila Karan Sharma	981	29-12-2014 w.e.f 26-11-2014
25	Shri Z.A.Qureshi	982	29-12-2014 w.e.f 26-11-2014
26	Shri Jahangir Iqbal Ganai	307	07.08.2015 w.e.f 30.07.2015
27	Shri Abhinav Sharma	357	03.12.2020
28	Shri Anil Kumar Bhan	357	03.12.2020
29	Shri Abdul Majid Dar	357	03.12.2020
30	Shri Bimal Roy Jad	357	03.12.2020
31	Shri Chander Mohan Koul	357	03.12.2020
32	Shri Gagan Basotra	357	03.12.2020
33	Shri Javed Ahmad Kawoosa	357	03.12.2020
34	Shri Mir Syed Latif	357	03.12.2020
35	Shri Mohammad Altaf	357	03.12.2020
36	Shri Mohammad Yousuf Bhat	357	03.12.2020
37	Shri Mohsin-ul-Showkat Qadri	357	03.12.2020
38	Smt. Moksha Khajuria Kazmi	357	03.12.2020
39	Shri Nazir Ahmad Beigh	357	03.12.2020

40	Shri Nissar Hussain Shah	357	03.12.2020
41	Shri Om Prakash Thakur	357	03.12.2020
42	Shri Poshker Nath Goja	357	03.12.2020
43	Shri Pranav Kohli	357	03.12.2020
44	Shri Rahul Bharti	357	03.12.2020
45	Shri Rahul Pant	357	03.12.2020
46	Shri Rajiv Jain	357	03.12.2020
47	Shri Rohit Kapoor	357	03.12.2020
48	Smt. Seema Khajuria Shekhar	357	03.12.2020
49	Shri Showkat Ahmad Makroo	357	03.12.2020
50	Shri Syed Faisal Qadri	357	03.12.2020
51	Shri Vikram Kumar Sharma	357	03.12.2020
52	Shri Wasim Sadiq Nargal	357	03.12.2020

LIST OF SENIOR ADVOCATES-II

The List of Former Chief Justice/Judges who have been designated as Senior Advocates under Section 16 (2) of the Advocates Act, 1961 from the date shown against each by the Hon'ble High Court of Jammu and Kashmir.

S.No.	Name of the Advocates S/Shri	Designated as Senior Advocate vide High Court No.	Dated
1	Shri Tirath Singh Thakur (Former Chief Justice, Supreme Court of India)	50	27-08-1990
2	Shri Pramodh Kohli (Former as Chief Justice)	69-A	16-02-1991
3	Shri Bashir A Kirmani (Former Judge of Hon'ble High Court of J&K)	670	16-09-2011

LIST OF SENIOR ADVOCATES-III

The List of Former Judges/Advocates who have been designated as Senior Advocates under Section 16 (2) of the Advocates Act, 1961 read with Rule 29(a) of Order IV, Supreme Court Rule, 2013 from the date shown against each by the Hon'ble Supreme Court of India, New Delhi.

S.No.	Name of the Advocates S/Shri	Designated as Senior Advocate vide Supreme Court No.	Dated
1	Shri Sunil Hali (Former Judge of Hon'ble High Court of J&K)	File No. 16/503/2016 New Delhi	w.e.f August, 31, 2016 dated the September 9, 2016 (Supreme Court of India)
2	Shri Ghulam Hasnain Masoodi (Former Judge of Hon'ble High Court of J&K)	File No. 16/508/2016 New Delhi	w.e.f August, 31, 2016 dated the September 9, 2016 (Supreme Court of India)
3	Shri Muzaffar Hussain Attar (Former Judge of Hon'ble High Court of J&K)	File No. 16/CDSA/517- 541/2018 New Delhi	w.e.f September, 6, 2018 dated September 15, 2018 (Supreme Court of India)